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Title:Need to re-appoint 327 Kendriya Vidyalaya principals. - Laid.

SHRI G. KARUNAKARA REDDY (BELLARY): I would like to mention that the Human Resource Development Ministry has ordered cancellation of appointment of 327 KV Principals of which 140 Principals were taken on deputation and later-regularised. The Ministry also directed 187 Principals on deputation basis to repatriate to their parent cadre.

The then Union Government had recruited principals on deputation basis through open advertisements by amending recruitment rules to allow PG teachers and some vice-principals taken as Principals on deputation. Postgraduate teachers had also been selected as principals.

Nearly 45% of KVs and education of the 4-1/2 lakh students across the country is affected because of this single hasty decision.

I urge upon the Union Government to re-appoint these 327 KV principals immediately so that the education of these students is not affected.